

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT-IV: (Special Bench)**

5. CP/87(MB)2024

CORAM:

SHRISANJIV DUTT  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **09.07.2024**

Name of the Party: Ajay Shashikant Tendolkar  
Vs  
Subir Precision Industries Private Limited

Section 241(1), 447, 448 of Companies Act, 2013

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**ORDER**

1. Mr. Avanish Kumar Jeetbahadur Yadav, Ld. Counsel for the Petitioner present through virtual mode. None present for the Respondent.
2. Post this matter on **01.08.2024** for further consideration.

Sd/-

**SANJIV DUTT**  
**Member (Technical)**  
(FRK)

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**